### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

## LOK SABHA UN-STARRED QUESTION NO.537 TO BE ANSWERED ON 04.02.2022

#### ORPHANED CHILDREN

#### 537. SHRI MARGANI BHARAT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether NCPCR has submitted an Affidavit in the Supreme Court indicating 30,000 children have been orphaned/lost parent/abandoned during the last one year i.e., between 01-01-2020 and 05-06-2021);
- (b) if so, the details thereof, State-wise;
- (c) whether 1923 children in Andhra Pradesh have been left with only one parent;
- (d) the manner in which the Ministry proposes to help all these children; and
- (e) whether the Government has any proposal for depositing Rs.10 lakhs each in the name of these children and interest earned thereon can be used for their education, health, etc. and if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a) & (b): As informed by the National Commission for Protection of Child Rights (NCPCR), an affidavit has been filed before the Hon'ble Supreme Court on 06.06.2021 in SMWP(C) No.4/2020 In Re contagion of COVID-19 Virus in Children Protection Homes along with the data of children uploaded on the Bal Swaraj portal-COVID Care link which includes orphaned, single parent and abandoned children is at **Annexure-I.** The list contains all children whose both or single parent has died due to Covid-19 or other causes.
- (c): Yes Sir, As on 05-6-2021 there were 1923 children left with a single parent in Andhra Pradesh.
- (d) & (e): The PM CARES for Children Scheme was launched by The Hon'ble Prime Minister of India on 29th May 2021 for the Children. It aims to support children who have lost both the Parents or legal Guardian or Adoptive Parents or Surviving Parent to COVID-19 pandemic. The objective of the Scheme is to ensure comprehensive care and protection of Children in a sustained manner, and enable their well being through health insurance, empower them through education and equip them for self-sufficient existence with financial support on reaching 23 years of age. The scheme is accessible through an online portal i.e. **pmcaresforchildren.in**. As on 03.02.2022, 6654 applications have been uploaded on the portal out of which, 3890 applications have been approved as per procedure.

#### **ANNEXURE-I**

ANNEXURE REFERRED TO IN REPLY TO PART (A) & (B) OF THE LOK SABHA UN-STARRED QUESTION NO. 537 FOR 04.02.2022 RAISED BY SHRI MARGANI BHARAT REGARDING ORPHANED CHILDREN

# STATE/UT-WISE NUMBER OF CHILDREN WHO HAVE LOST BOTH OR EITHER OF PARENT DUE TO COVID OR HAVE DIED BECAUSE OF ANY OTHER REASON FROM APRIL 2020 TO $5^{\rm TH}$ JUNE, 2021

SI. No.	. State/UT	Orphan	Single Parent	Abandoned	Total
1	Andaman & Nicobar Islands	3	40	0	43
2	Andhra Pradesh	166	1923	0	2089
3	Arunachal Pradesh	2	37	0	39
4	Assam	16	255	0	271
5	Bihar	308	1326	0	1634
6	Chandigarh	0	2	0	2
7	Chhattisgarh	120	134	11	265
8	Dadra & Nagar Haveli and Daman & Diu	10	26	0	36
9	Delhi	5	12	0	17
10	Goa	2	0	0	2
11	Gujarat	66	882	1	949
12	Haryana	84	2353	1	2438
13	Himachal Pradesh	98	803	0	901
14	Jammu and Kashmir	17	467	0	484
15	Jharkhand	30	187	0	217
16	Karnataka	99	555	6	660
17	Kerala	65	1931	6	2002
18	Ladakh	0	14	0	14
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	706	1311	226	2243
21	Maharashtra	217	6865	2	7084
22	Manipur	9	44	3	56
23	Meghalaya	5	21	0	26
24	Mizoram	0	23	0	23
25	Nagaland	6	21	0	27
26	Odisha	281	832	0	1113
27	Puducherry	2	28	0	30
28	Punjab	23	160	2	185
29	Rajasthan	671	1801	10	2482
30	Sikkim	0	6	0	6
31	Tamil Nadu	45	757	0	802
32	Telangana	164	81	0	245
33	Tripura	16	15	1	32
34	Uttar Pradesh	383	2784	5	3172
35	Uttrakhand	39	472	0	511
36	West Bengal	3	8	0	11
	Total	3661	26176	274	30,111

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